



Honourable Shri Justice D. K. Deshmukh

B.A. LL.B.

1996 - 2012

Justice D.K. Deshmukh, *B.A., LL.B.* : Was born on March 30, 1950. He was enrolled as an Advocate on November 30, 1973. He practised before the Nagpur Bench of the Bombay High Court in Civil, Constitutional, Labour and Service matters. He had represented the Chief Justice and the Registrar of the Bombay High Court and also District and Sessions Judge in Vidarbha Region before the Nagpur Bench in the matters filed against them. Appeared for various Municipal Councils as also for various Market Committees in Vidarbha Region. He was appointed as an Additional Judge of the Bombay High Court on April 15, 1996 and permanent Judge on April 12, 1998. Retired on March 30, 2012.